



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 12/16 in CP 1/16	-	For Orders	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	MR. UDAYA HOLLA, SR ADV.	PETITIONERS	
2.	MR. ANANYA KUMAR, ADV.		
3.	MS. PRAQYA CHAVHAN, ADV.		
4.	MS. NISHTA PAUL, ADV.		
5.	N.K. Dilip	Respondent 4 & 5	
6.	Vivek B.S.		

Counsel for petitioner is present. Counsel for respondents is also present. Today, the matter is listed for orders on interim relief No.1. Orders not ready on the interim relief No.1.

The matter is adjourned to 21.07.2017 for passing orders on interim relief No.1 and to hear further arguments on I.A. No.12/2016.


MEMBER (J)